

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Competition Appeal (AT) No. 19 of 2017**

**IN THE MATTER OF:**

**Meru Travel Solutions Pvt. Ltd.**

**...Appellant**

**Vs.**

**Competition Commission of India & Ors.**

**...Respondents**

**With**

**Competition Appeal (AT) No. 20 of 2017**

**IN THE MATTER OF:**

**Fast Track Call Cab Pvt. Ltd.**

**...Appellant**

**Vs.**

**Competition Commission of India & Ors.**

**...Respondents**

**Present:**

For Appellant: Mr. Raju Ramchandran, Sr. Advocate with Mr. Udayan Jain, Mr. Sonal Jain, Mr. Abir Roy, Mr. Kamal Sharma, Mr. Ishkaran Singh, Ms. Heena Sharma, Mr. Kajal Sharma, Ms. Purna De and Mr. Shankar Narayanan, Advocates.

For Respondents: Mr. Gautam Chawla, Mr. Shiv Johar and Mr. Rishabh Juneja, Advocates for R-2.  
Mr. Ajay K. Tandon, Mr. Rahul Dubey and Ms. Purnima Singh, Advocates

**ORDER**

**01.08.2019:** Heard in part, Mr. Raju Ramchandran, learned senior counsel for Appellant – ‘Meru Travels Solutions Pvt. Ltd.’ Hearing remained inconclusive.

Post these appeals for further ‘hearing’ on **04<sup>th</sup> September, 2019** at **2.00 P.M.** on the top of the list.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice Bansi Lal Bhat]  
Member (Judicial)